

(ख) किसानों से अधिक किस भाव पर खरीदी जाती है और सरकार किस भाव पर बेचती है ?

किस मंत्री (श्री वि० त० कृष्णामाचारी) :

(क) और (ख). सदन का मेज पर एक विवरण रख दिया गया है जिसमें पूछा गई बातों के सम्बन्ध में जानकारी दी गई है।  
[संविधान परिशिष्ट २, अनुसूचि संख्या १४]

### Black-listing of Organisations

130. Shri Surendranath Dwivedy: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of organisations have been black-listed for purposes of participation in them by Government Employees; and

(b) if so, the names of those organisations and the reasons which prompted Government to think that association with them of Government employees is not desirable?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Government servants are precluded under their Conduct Rules from associating themselves with any political party or with any organisation which takes part in politics. Government have impressed upon their servants separately that there may be certain cultural organisations which have ostensibly no connection with politics but may on occasions take a political stand and, for this reason, association with such organisations also should be avoided. But these are general instructions, and no organisation as such has been specifically black-listed.

(b) Does not arise.

### Welfare of Scheduled Castes and Scheduled Tribes

131. Shri Thimiah: Will the Minister of Home Affairs be pleased to state:

(a) whether the whole amount allotted for the uplift of the Sched-

uled Castes and Scheduled Tribes under the First Five Year Plan has been spent; and

(b) the main items of scheme on which the amount has been spent?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) The main items for which Central grants were given to the States for the uplift of Scheduled Castes and Scheduled Tribes were:

#### (A) Scheduled Castes

(i) Intensive propaganda for removal of untouchability particularly in rural areas through approved non-official organisations which might include.

(a) holding of social melas;

(b) issuing appropriate posters for display at public places;

(c) printing of small pamphlets and booklets; and

(d) showing of cinema films.

(ii) Housing.

(iii) Drinking Water facilities.

(iv) Education (Hostels and scholarships).

(v) Cottage Industries.

(vi) Agriculture.

#### (B) Scheduled Tribes

1. Housing.

2. Drinking Water facilities.

3. Educational Development (including hostels, scholarships, book-grants, mid-day meals and Ashram Schools).

4. Agricultural Development including minor irrigation.

5. Public Health including medical facilities for eradication of V.D., T.B., Yaws etc. from tribal areas.